## INVENTIONS RECOGNISED BY INVENTIONS **PROMOTION BOARD**

#### ♦313. SHRI Y. ADINARAYANA REDDY :

#### SHRIM. SRINIVASAREDDY:

Will the Minister of INDUSTRIAL DEVELOPMENT. INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state .

(a) whether the inventions recognised by the Inventions Promotion Board since its inception in i960, have been of any utility to Government and to the public; and

(b) if so, what are the details thereof?

**INDUSTRIAL** THE MINISTER OF DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED) : and (b) A statement is laid on the Table of the House.

I See Appendix LXIX, Annexure No. 63.]

### CONVERSION OF KURDUWADI - PAKDHAR-PUR MIRAJ RAIL LINK

\*3i4- SHRI J. S. TILAK : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that there is a long standing demand from the public for the conversion of the rail link connec ting Kurduwadi-Pandharpur-Miraj on the South Central Railway from narrow-gauge into broad-guage; and

ib) if so. what is Government's reaction thereto and the time by when they propose to undertake this project?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH) : (a) Yes. Madam.

(b) Investigations have revealed that the conversion of this narrow gauge section to Broad Gauge is not justified on traffic or financial considerations.

t[ ] English translation.

# मुसलमानों के लिए समान सिविल कोड

\* 315. श्री निरंजन वर्माः क्या विधि तथा समाज कल्याण मंत्री यह बताने को कपा करेंगे कि देश में मुसलमानों के लिये समान सिविल कोड लागु करने में सरकार के सामने क्या कठिनाइयां है और देश में सभी सम्प्रदायों के लिये कब तक एक समान सिविल कोड लाग करने का सरकार का विचार है ?

#### **f** [UNIFORM CIVIL CODE

◆315. SHRI NIRANJAN VARMA : Will the Minister of LAW AND SOCIAL WELFARE be pleased to state the difficulties facing Government in enforcing the uniform civil code for Muslims in the country and the timeby when Government propose to enforce a uniform civil code for all the communities in the country?]

विधि मंत्रालय में तथा समाज कल्याण विभाग में उपमंत्री (श्री मोहमद यनस सलीम) ः चंकि विवाह, उत्तराधिकार आदि सम्बन्ध में एकरूप सिविल विधि संहिता अधिनियमित करनेके बारे में देश के नागरिकों के विभिन्न वर्गों के विचारों में कोई भी साम्य नहीं है इसलिए देश के सभी समुदायों के लिए एकरूप सिविल संहिता प्रवर्तित करना अभी सम्भव नहीं है।

t[THE DEPUTY MINISTER IN THE-MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAE WELFARE (SHRI MOHAMMED YUNUS SALEEM : Sim i- there is no uniformity of views among the different sections of the citizens in the country as to the enactment of a uniform civil code of laws relating to marriage, succession etc., it is not possible to enforce n, uniform civil code for all the communities in the country for the present.]

## **IDLE CAPACITY IN INDUSTRIES**

\*316. SHRI C. ACHUTHA MENON : Will the Minister of INDUSTRIAL DE-VELOPMENT. INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :